

**DAILY BOARD (C.R. NO.20)**  
**HIS HONOUR JUDGE SHRI. S. G. BORLEPWAR**  
**(23.09.2020)**

**CIVIL SIDE**

No.	Case No.	Title	Name of Advocate
<b><u>ORDER</u></b>			
1.	Suit - 109423/2000	MANDAR PHARMA AND ORS Vs GOBIND MEDICAL STROES	MS BHARATI G NACHANKAR
<b><u>JUDGMENT</u></b>			
2.	Suit - 101792/2013	SHAFI LAL MAHAMMED QURESHI Vs KHATIJA LAL MOHAMMAD AND ORS	BHARAT A PUNEKAR
3.	Suit - 101866/2019	Oriental Bank of Commerce Vs 1. Mrs. Jayshree Rahul Khonde 2. MR. Rahul B Konde	Anant Narayan
<b><u>EX-PARTE JUDGMENT</u></b>			
4.	Suit - 100924/2015	Syndicate Bank Vs Ms A.B. Fabrics	Janardhanan M.A.
5.	Suit - 101977/2018	Punjab and Sind Bank Vs Nitin Piraji Sable	Haridas and Co
<b><u>NM ORDERS</u></b>			

6.	<b>Suit – 101834/2019 (NM - 843/2019)</b>	M/s. Maxim Containers Company Vs M/s. BDH Industries Ltd	Mr. Nayan K. Gandhi  A. K. Maheshwari
7.	<b>Suit – 102528/2018 (NM – 4020/2019)</b>	Mr. Jayesh Jetharam Choudhary Vs M/s. Aum enggiserve and Pharachem Ltd	K. P. Dubey and Sujeet R. Maurya  Asfiya Cutchi